

**PROCEEDINGS OF HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**SUB: TRAINING** – ANDHRA PRADESH JUDICIAL ACADEMY, SECUNDERABAD - Nomination of Sri N.Raja Prasada Baba, X Addl. District and Sessions Judge, Gurazala, Guntur District, to undergo Refresher Training along with the officers of the V Foundation Course, for 10 working days i.e., from 06.10.2014 to 17.10.2014 at Andhra Pradesh Judicial Academy, Secunderabad – **ORDERS – ISSUED.**

**REF:** Letter Roc.No.792/2014/A.P.J.A.-Sec'bad, dated 18.09.2014 from the Director, Andhra Pradesh Judicial Academy, Secunderabad.

**ORDER ROC.No.5624/2014-B.SPL., DATED: 23.09.2014**

**The High Court is pleased to pass the following Order:**

Sri N.Raja Prasada Baba, X Addl. District and Sessions Judge, Gurazala, Guntur District, is hereby nominated to undergo Refresher Training along with the officers of the V Foundation Course, for 10 working days i.e., from 06.10.2014 to 17.10.2014 at Andhra Pradesh Judicial Academy, Secunderabad.

- i) Sri N.Raja Prasada Baba, will handover charge of his post to the XIII Addl. District and Sessions Judge, Narasaraopet, Guntur District, and proceed to attend the said training at Andhra Pradesh Judicial Academy, Secunderabad and directed to report at the Academy at 8.30 a.m. on 06.10.2014 (Monday).
- ii) The XIII Addl. District and Sessions Judge, Narasaraopet, Guntur District, will be in full additional charge of the post of X Addl. District and Sessions Judge, Gurazala, Guntur District, during the training period of Sri N.Raja Prasada Baba.
- iii) On return from the said training Sri N.Raja Prasada Baba, District and Sessions Judge, will rejoin duty as X Addl. District and Sessions Judge, Gurazala, Guntur District.

Sri N.Raja Prasada Baba, will be under the control of Director, Andhra Pradesh Judicial Academy, Secunderabad, during the period of his training.

At the end of training, the Director, Andhra Pradesh Judicial Academy, Secunderabad, shall report to the High Court with regard to imparting refresher training to the officer.

**NOTE:** The above said orders are placed in the High Court's Website <http://hc.tap.nic.in>. The downloaded copy of the said proceedings is valid to relieve and to report at the Academy for undergoing the said training at A.P. Judicial Academy, Secunderabad.

*S. Jaganmouli*  
**REGISTRAR (VIGILANCE)**

**To**

1. The officer.
  2. The in-charge officer.
  3. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
  4. The Prl. District and Sessions Judge, Guntur.
  5. The District Treasury Officer, Guntur.
  6. The Sub-Treasury Officer, Gurazala, Guntur District.
  7. The Section Officers: Special Officers Section, Computer Section, Vigilance Cell, E-Section, Work Review Cell, O.P.Cell, B.Section, High Court of Judicature at Hyderabad.
- Spare.